

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 16/195/ND/2017**

**PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.12.2017**

**NAME OF THE COMPANY: M/s Lava International & Ors**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Alok Kr. Tripathi, PCS

For the Respondent (s) : None

**ORDER**

Reserved for Orders.

*-s-d-1*

**(Ina Malhotra)  
Member (J)**